



7, 8 & 17
% 30.07.2009

Present: Mr. Chandramani Bharadwaj for Ms. Rashmi Chopra, Advocate
for the appellant.
Mr. M.S. Syali, Sr. Advocate with Mr. Pratyush Jain & Mr. Rancee
Kiyala, Advocates for the respondent.

+ I.T.A. No.97/2008
I.T.A. No.98/2008
I.T.A. No.175/2008

The issue raised in these appeals is covered by the judgment of this
court in *Commissioner of Income Tax Vs. Dabur India Ltd.:* (2006) 283 ITR 197
(Delhi).

These appeals are accordingly dismissed.


A.K. SIKRI, J.


NEERAJ KISHAN KAUL, J.

JULY 30, 2009
'AA'